

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.635/2017

New Delhi, this the 13th day of August, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Balbir Singh Bhatti
(Age-89 years, Retired Dy. Director
Group 'A'
S/o late Shri J.S. Bhatti
R/o 222A, Pocket A, Mayur Vihar Phase -II
Delhi – 110 091.

... Applicant

(By Advocate:None)

VERSUS

1. Union of India
Through its Secretary
Ministry of Finance
Department of Expenditure
3rd Floor, Jeevandep Building
Sansad Marg, New Delhi – 110 001.
2. Sr. Accounts Officer & CPIO
Government of India
M/o Department of Expenditure
Central Pension Accounting Office Trikoot-II
Bhikaji Kama Place, New Delhi.
3. Union of India
Through its Secretary
Ministry of Urban Development
Nirman Bhawan, Maulana Azad Road
New Delhi – 110 001. ... Respondents

(By Advocate:Shri S.M.Zulfiqar Alam)

O R D E R (Oral)

None present from the side of the applicant. It is seen that on the last three dates i.e. 12.03.2018, 26.04.2018 and 23.07.2018 also the applicant did not appear. Learned counsel for the respondents, Shri S.M.Zulfiqar Alam states that the relief claimed by the applicant in the OA has already been granted to him vide order dated 22.05.2018 vide which the necessary

pension revision in respect of the applicant has been finalized and communicated to the petitioner as well. The said order is taken on record. In view of the same, nothing survives in the OA. The OA is accordingly disposed of.

(Praveen Mahajan)
Member (A)

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